

ITEM NO.6 Court 5 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 2171/2020 in C.A. No. 1567/2017

SIDDARAJU Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ORS. Respondent(s)

(with appln. for clarification/direction)

WITH

CONMT.PET.(C) No. 680/2020 in C.A. No. 1567/2017 (IV-A)
(with applns. for permission, exemption from filing paper books)

CONMT.PET.(C) No. 282/2021 in C.A. No. 1567/2017 (IV-A)
(with appln. for exemption from filing paper books)

C.A. No. 7147/2019 (IV)

CONMT.PET.(C) No. 678/2020 in C.A. No. 1567/2017 (IV-A)
(with appln. for permission)

CONMT.PET.(C) No. 679/2020 in C.A. No. 1567/2017 (IV-A)
(with applns. for exemption from filing o.t., permission to file additional documents/facts/annexures, deleting the name of petitioner/respondent, intervention application, exemption from filing affidavit)

CONMT.PET.(C) No. 686/2020 in C.A. No. 1567/2017 (IV-A)
(with applns.for amendment in cause title and appropriate orders/directions)

Date : 21-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

6.5 Mr. Sumeer Sodhi, AOR
Mr. Prashant Sharma, Adv.
Mr. Siddharth Sharma, Adv.

6.4 Mr. Kuriakose Varghese, Adv.
Mr. V. Shyamohan, Adv

	<p>Mr. Surya Prakash, Adv Mr. Sudeep Aravind Panicker, Adv. Ms. Sohini Chowdhury, Adv M/s. Kmnp Law, AOR</p>
6.1,6.2	<p>Ms. Malini Poduval, AOR Ms. Babita Sant, Adv.</p>
6,6.6	<p>Ms. Jayna Kothati, Sr Adv Ms. Rukhsana Choudhury, AOR</p> <p>Mr. Abhinav Ramkrishna, AOR Mr. Arvind Kumar Sharma, AOR</p>
For Respondent(s)	
St. of Karnataka	<p>Mr. V. N. Raghupathy, AOR Mr. Md.Apzal Ansari, Adv</p>
State of M.P.	<p>Mr. Saurabh Mishra, AAG Mrinal Gopal Elker, AOR Mr. Manish Yadav, Adv</p>
St. of Karnataka	<p>Mr. Shubhranshu Padhi, AOR Mr. Ashish Yadav, Adv. Mr. Rakshit Jain, Adv. Mr. Vishal Banshal, Adv.</p>
State of Kerala	<p>Mr. G. Prakash, AOR Ms Priyanka Prakash, Adv. Ms. Beena Prakash, Adv.</p>
UOI	<p>Mrs. Madhvi Divan, Ld. ASG Mr.Rajan Kr. Chourasia, Adv Ms.Vaishali Sharma, Adv Mr.Sanjai Kumar Tyagi, Adv Mr. Hemant Arya, Adv. Ms. Tanisha Samanta, Adv. Mr. Sachin Sharma, Adv. Mr. Arvind Kumar Sharma AOR</p>
R-3 PGIMER	<p>Mr. Sudarshan Rajan, AOR Mr. Mahesh Kumar, Adv Mr. Hitain Bajaj, Adv Mr. Rohit Bhardwaj, Adv Mr. Ramesh Rawat, Adv</p>
UPSC	<p>Mr. Naresh Kaushk Adv Mr. Vardhman Kaushik , AOR</p>

6.5- R-4

Mr. R.C. Mishra, Sr. Adv.
Mr. Ananya Mishra, Adv.
Mr. Ilin Saraswat, Adv.
Mr. Rajnish Kumar Jha, AOR
Mr. Akhileshwar Jha, Adv.

Mr. Mukesh Kumar Maroria, AOR
Mr. Arvind Kumar Sharma, AOR
Dr. (Mrs.) Vipin Gupta, AOR

6, 6.3

Mr. Rajan Mani, Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Ms. Ritu Kumar, Adv
Mr. Karun Sharma, Adv.

Intervenor(s)

Mr Prashant Sharma, Adv
Mr Siddhartha Sharma, Adv
Mr Shashank Singh, AoR
Mr Adil Sharfuddin, Adv

UPON hearing the counsel the Court made the following
O R D E R

Part-heard.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master